### **ORIGINAL IN HINDI**

## Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

# LOK SABHA UNSTARRED QUESTION NO. 1649 TO BE ANSWERED ON 02.07.2019

#### STOCK LIMIT OF ARHAR DAL

1649. SHRI UDAY PRATAP SINGH: **(OIH)** 

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has taken any decision to raise the import limit of arhar dal to 4 lakh tonnes from the present 2 lakh tonnes;
- (b) if so, the details thereof;
- (c) whether the Government has decided to sell 2 lakh tonnes of pulses in the open market from its stock; and
- (d) if so, the reasons for taking a decision to import 1.75 lakh tonne arhar dal from Mozambique despite having bumper stock thereof?

### **ANSWER**

### उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री दानवे रावसाहेब दादाराव)

# THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

- (a) & (b) : Government has decided to enhance the import limit on Tur under Quantitative Restriction from 2 Lakh MT (LMT) to 4 LMT for the year 2019-20.
- (c) & (d): Government has decided to release 2 LMT of Tur (whole) available in the buffer stock of pulses under the Price Stabilization Fund (PSF) to States/UTs as well as through open market operations. Government of India signed a MoU, valid for five years, with Republic of Mozambique, in July 2016 to improve domestic availability and facilitate price stability of Tur and other pulses.